

**GOVERNMENT OF MEGHALAYA  
LAW (B) DEPARTMENT**

**NOTIFICATION**

Dated Shillong, 13<sup>th</sup> April, 2020.

**No. LJ(B). 53/93/575.** – In exercise of the powers conferred by sub-section (1) of Section 20 of the Code of Criminal Procedure 1973 and Section 2 of the Epidemic Diseases Act, 1897, the Governor of Meghalaya is pleased to appoint the following Officers as Executive Magistrate in the interest of Public Services within West Jaintia Hills District with immediate effect and until further orders:

<b>Sl.No.</b>	<b><u>Name Of The Officers</u></b>	<b><u>Designation</u></b>
1.	<b>Shri.L.Ksoo</b>	<b>Lecturer Kiang Nangbah Government College</b>
2.	<b>Shri.Vivek L.P.Lyngwa</b>	<b>Lecturer Kiang Nangbah Government College</b>
3.	<b>Shri.W.Wanseth</b>	<b>Sr.lecturer,DIET</b>
4.	<b>Smti.Golda M Pala</b>	<b>Lecturer Kiang Nangbah Government College</b>
5.	<b>Shri. R.Thongni</b>	<b>Lecturer Kiang Nangbah Government College</b>
6.	<b>Shri.D.A.Marbaniang</b>	<b>Lecturer Kiang Nangbah Government College</b>
7.	<b>Smt SM.S.Blah</b>	<b>Professor Kiang Nangbah Government College</b>
8.	<b>Smt M Siej</b>	<b>Lecturer Kiang Nangbah Government College</b>
9.	<b>Dr.S.Nongkhlaw</b>	<b>Associate Professor KNGC</b>
10.	<b>Smt V.S.Syiem</b>	<b>Associate Professor KNGC</b>
11.	<b>Shri Pynshngain Langpen</b>	<b>Associate Professor,B.Ed College</b>
12.	<b>Smt S.W.Sohlang</b>	<b>Associate Professor KNGC</b>

  
(L.K. Swett)

Under Secretary to the Government of Meghalaya,  
Law (B) Department.

**Memo. No. LJ(B). 53/93/575-A**

**Dated Shillong, the 13<sup>th</sup> April, 2020.**

**Copy forwarded to:-**

1. The Director of Printing & Stationery, Meghalaya, Shillong for publication of the Notification in the Meghalaya Gazette.
2. The Deputy Commissioner, West Jaintia Hills District, Jowai with reference to letter No.LO/COVID-19/1/2020/58 Dtd 7<sup>th</sup> April, 2020.
3. Personnel & A.R. (A) Department.
4. The DEO (Data Entry Operator), Law (A) Department for uploading the Notification in the website.

By order etc.;



Under Secretary to the Government of Meghalaya,  
Law (B) Department

**Memo. No. LJ(B). 53/93/575-A**

**Dated Shillong, the 13<sup>th</sup> April, 2020.**

**Copy forwarded to:-**

1. The Director of Printing & Stationery, Meghalaya, Shillong for publication of the Notification in the Meghalaya Gazette.
2. The Deputy Commissioner, West Jaintia Hills District, Jowai with reference to letter No.LO/COVID-19/1/2020/58 Dtd 7<sup>th</sup> April, 2020.
3. Personnel & A.R. (A) Department.
4. The DEO (Data Entry Operator), Law (A) Department for uploading the Notification in the website.

By order etc.;



Under Secretary to the Government of Meghalaya,  
Law (B) Department